

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1565
TO BE ANSWERED ON 14TH MARCH, 2023**

FUND UTILIZATION UNDER AYUSHMAN BHARAT SCHEME

1565. DR. AMAR PATNAIK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the year-wise and State-wise details of the funds sanctioned and released under the Ayushman Bharat scheme since 2018;
- (b) the State-wise details of the number of households covered under the scheme as of March 2023;
- (c) whether the Ministry is cognizant that merging the component of Ayushman Bharat on sub-centres and primary health centres with other components into the PM Ayushman Bharat Health Infrastructure Mission has also led to the reduction of allocation in real terms; and
- (d) if so, the reasons thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Year-wise details of funds allocated and released under Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) since 2018 are as under:

(in crore of Rupees)

Financial Year	Revised Estimate	Funds Released to States/UTs
2018-19	2160.00	1849.50
2019-20	3200.00	2992.90
2020-21	3100.00	2544.10
2021-22	3199.00	2940.60
2022-23	6412.00	5567.56

State/UT-wise details of funds released under the scheme are at Annexure-I. State/UT-wise details of the number of families covered under the scheme as of March 2023 are at Annexure-II. PM -Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is the largest pan-India scheme for strengthening healthcare infrastructure across the country focusing on the primary, secondary and tertiary care services. The scheme is a Centrally Sponsored Scheme with some Central Sector Components.

Centrally Sponsored Components:

- Setting up of 730 Integrated Public Health Labs in all districts across the Country.
- Establishment of 50-100 bedded, 602 Critical Care Hospital Blocks in all the districts with population more than 5 lakhs and referral linkages in other districts.
- Establishment of 3382 Block Public Health Units at block levels.
- Infrastructure Support for 17,788 rural building less Health and Wellness Centres.
- Establishment of 11,024 urban Health and Wellness Centres in all the States with a focus on slum and slum like areas.

Central Sector Components

- Strengthening of the National Centre for Disease Control (NCDC), 5 New Regional NCDCs and 20 metropolitan health surveillance units.
- Operationalisation of 17 new Public Health Units and strengthening of 33 existing Public Health Units at Points of Entry, that is at 32 Airports, 11 Seaports and 7 land crossings.
- Setting up of 15 Health Emergency Operation Centres and 2 container based mobile hospitals.
- Setting up of a national institution for One Health, 4 New National Institutes for Virology.

The scheme was announced on 1st February, 2021 with an outlay of about Rs. 64,180 crore over five years (till FY 2025-26). The budget outlay envisaged in the scheme is in addition to the National Health Mission which has resulted in overall enhancement in government health expenditure.

State/UT-wise details of funds released under AB-PMJAY

State/UT	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
Andaman Nicobar Islands	0.15	0.41	0.27	0.76	1.00
Andhra Pradesh	182.85	374.07	261.23	223.95	485.42
Arunachal Pradesh	2.31	0	0.67	0	1.77
Assam	21.08	133.23	12.1	87.91	192.13
Bihar	88.27	82.49	0	59.77	115.76
Chandigarh	0.68	3.82	1.84	2.49	6.41
Chhattisgarh	217.43	280.37	112.62	66	352.94
Dadra & Nagar Haveli	3.25	2.02	3.17	1.76	5.97
Daman and Diu	1.02	0	1.07	0	
Goa	0.64	0.06	0.49	0.6	0.53
Gujarat	77.5	212.33	99.84	330.55	660.15
Haryana	26.81	58.69	71.92	89.95	143.50
Himachal Pradesh	17.18	19.12	32.93	33.71	30.19
Jammu and Kashmir	20.64	33.44	22.7	75.12	60.62
Jharkhand	170.17	126.5	100.32	7.98	0
Karnataka	159.31	254.13	160.85	414.11	650.48
Kerala	25	97.56	145.61	138.9	151.33
Ladakh	0	0	1.62	0.51	1.92
Lakshadweep	0	0	0	0.31	0.15
Madhya Pradesh	72.57	118.46	164.8	355.25	665.73
Maharashtra	266.32	241.88	376.65	324.75	388.03
Manipur	7.18	17.1	11.45	22.5	32.98
Meghalaya	15.57	18.07	49.52	22.28	33.86
Mizoram	17.48	12.41	14.97	16.58	24.24
Nagaland	4.72	10.89	12.27	14.09	20.21
Puducherry	1.52	0	1.23	0.11	7.98
Punjab	2.24	55.55	46.85	80.5	76.69
Rajasthan	0	200.07	258.31	96.39	368.84
Sikkim	1.03	0.09	1.85	1.04	2.30
Tamil Nadu	304.98	441.77	359.81	75.14	512.67
Telangana	0	0	0	150.26	86.19
Tripura	12.81	20.18	8.98	35.6	45.13
Uttar Pradesh	85.01	147.49	167.63	157.56	389.18
Uttarakhand	12.54	30.73	40.52	54.23	53.25

State/UT-wise details of the number of families covered under AB-PMJAY
as per SECC 2011

State/UT	Number of eligible families as per SECC 2011
A&N Islands	21,399
Andhra Pradesh	5,530,825
Arunachal Pradesh	88,928
Assam	2,701,795
Bihar	10,895,571
Chandigarh	71,278
Chhattisgarh	3,729,027
DNH&DD	42,805
Goa	36,975
Gujarat	4,485,330
Haryana	1,551,798
Himachal Pradesh	478,985
Jammu And Kashmir	602,793
Jharkhand	2,805,753
Karnataka	6,209,073
Kerala	2,157,077
Ladakh	10,904
Lakshadweep	1,465
Madhya Pradesh	8,392,162
Maharashtra	8,363,664
Manipur	277,018
Meghalaya	347,013
Mizoram	194,856
Nagaland	233,438
Puducherry	103,434
Punjab	1,498,065
Rajasthan	5,971,496
Sikkim	39,791
Tamil Nadu	7,770,928
Telangana	2,611,424
Tripura	494,422
Uttar Pradesh	11,807,068
Uttarakhand	537,721

Note: States/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY.